

फ़ाइल सं. STD/SP-18/T(VeganFoods)-Part(1) भारतीयखाद्यसंरक्षाएवंमानकप्राधिकरण

(स्वास्थ्यएवंपरिवारकल्याणमंत्रालय)

(विज्ञानएवंमानकविभाग)

एफडीएभवन, कोटलारोड, नईदिल्ली -110002

Date: 井thOctober, 2022

Subject: "Clarification with respect to application for vegan logo endorsement"-reg.

Reference is drawn to <u>FSS (Vegan Foods)</u> Regulations, 2022 that has been Gazette notified on 10th June, 2022 and came in force w.e.f. its publication in the official Gazette.

- 2. FSSAI as per the sub-regulation 5(2) of FSS (Vegan Foods) Regulations, 2022 issued "Guidelines dated 25th July, 2022 for submission of applications for endorsement of vegan logo and formats" for the approval from the Authority. Upon approval of the application, the Food Business Operators are eligible to use the vegan logo.
- 3. In view of the above, FSSAI is in receipt of the applications for vegan logo endorsement from various Food business operators. It is observed that, the FBO's are applying for endorsement of vegan logo for multiple variants of the same product and two or more different products under single application.
- 4. In this regard, it is to clarify that in both the above cases i.e same product with multiple variants and two or more different products, a separate application for each variant/different products needs to be submitted and the same will not be considered under single application.
- 5. Further, the payment also needs to be done separately with each application.
- 6. This issues with the approval of Competent Authority.

(Drighanjinder Singh Oberoi)
Harinder Gingh (Standards)

Date: 07-10-2022 16:06:51

Reason: Approved

To

- All Food Safety Commissioners
- 2. All Central Designated Officers, FSSAI
- 3. All Authorized Officers, FSSAI
- 4. CITO, FSSAI with a request to upload on FSSAI website.

Copy for Information to:

- 1. PPS to Chairperson, FSSAI
- 2. PS to CEO, FSSAI
- 3. All Directors, FSSA